

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

ABSTRACT

**SENIOR CIVIL JUDGES – Transfers and postings of Senior Civil Judges –
REVISED ORDERS - ISSUED.**

ROC.NO.2701/2021-B.SPL.,

NOTIFICATION NO. 403(A) –B.SPL.

DATED:02.09.2021.

READ:

High Court's Proceedings Order Roc.No.2701/2021- B.Spl,
dated 26.08.2021

In partial modification of earlier orders of transfers and postings of Senior Civil Judges made in the High Courts proceedings read above the High Court is pleased to pass the following order:

Smt.T.Madhavi, Principal Junior Civil Judge –cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District who was promoted as Senior Civil Judge on temporary basis under Rule 14 (1a) of Telangana State Judicial Service Rules, and posted as Senior Civil Judge, Shadnagar, Mahabubnagar District in the High Court's proceedings read above is reposted as XIII Additional Chief Metropolitan Magistrate, Hyderabad. (post kept vacant) by canceling the earlier posting orders issued to the officer and the Principal Senior Civil Judge, Mahabubnagar shall continue to be in full additional charge of the post of Senior Civil Judge, Shadnagar, Mahabubnagar District until further orders.

1. Smt.T.Madhavi, shall handover charge of her post to the Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy -cum- VI Additional Junior Civil Judge –cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District and proceed to take charge of her new post from XVII Additional Chief Metropolitan Magistrate, Hyderabad.
2. The Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy -cum- VI Additional Junior Civil Judge –cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District will be in full additional charge of the post of Principal Junior Civil Judge –cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District, until further orders.
3. The XVII Additional Chief Metropolitan Magistrate, Hyderabad shall handover charge of the post of XIII Additional Chief Metropolitan Magistrate, Hyderabad, for which post he is holding full additional charge to Smt T.Madhavi and get him self relieved from the said full additional charge.
4. Smt T.Madhavi after assumption of charge as XIII Additional Chief Metropolitan Magistrate, Hyderabad shall also take charge of the post of XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad from XIV Additional Chief Metropolitan Magistrate, Hyderabad and will be in full additional charge of the said post until further orders.

5. The XIV Additional Chief Metropolitan Magistrate, Hyderabad shall handover charge of the post of XV Additional Chief Metropolitan Magistrate, Hyderabad, for which post she is holding full additional charge to Smt T.Madhavi and get her self relieved from the said full additional charge.

NOTE: The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

Lawa
2/9/21
REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court for the State of Telangana, Hyderabad.
4. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Prl. District and Sessions Judge(s), Rangareddy at L.B.Nagar and Mahabubnagar.
8. The Metropolitan Sessions Judge, Hyderabad
9. The I Additional Metropolitan Sessions Judge, Hyderabad.
10. The Metropolitan Sessions Judge -Cum- I Additional District and Sessions Judge, Rangareddy at L.B.Nagar
11. The I Additional District and Sessions Judge, Mahabubnagar and
12. The Senior Civil Judge, Shadnagar, Mahabubnagar District
13. The Principal Senior Civil Judge, Mahabubnagar.
14. The XIII Additional Chief Metropolitan Magistrate, Hyderabad.
15. The XVII Additional Chief Metropolitan Magistrate, Hyderabad
16. The XIV Additional Chief Metropolitan Magistrate, Hyderabad
17. The XV Additional Chief Metropolitan Magistrate, Hyderabad.
18. The Principal Junior Civil Judge -cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.
19. The Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy -cum- VI Additional Junior Civil Judge -cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District
20. The District Treasury Officer, Mahabubnagar.
21. The Sub-treasury Officer, Shadnagar, Mahabubnagar District
22. The District Treasury officer, Rangareddy District at Nampally Exhibition grounds, Hyderabad.
23. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D-1 Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court for the State of Telangana.